

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:198

ANSWERED ON:06.07.2004

MURDER OF SENOUR CITIZENS IN DELHI

Kamat Shri Gurudas; Mohale Shri Punnulal; Rawat Shri Kamla Prasad; Reddy Shri S.P.Y.; Shandil Dr. (Col.) Dhani Ram; Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Delhi has become extremely unsafe for senior citizens;
- (b) if so, the details of the incidents involving senior citizens and women reported during the last one year;
- (c) the number of accused persons apprehended in this regard and details of unsolved cases as on date;
- (d) the action taken for early disposal of pending cases; and
- (e) the steps taken by the Government to protect the life and property of Delhites?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

(a) to (c): No, Sir. However, 12 cases of crime involving senior citizens, including women senior citizens, were reported during the last one year (from 30th June, 2003 to 29th June, 2004). The details of these cases, the number of accused persons arrested and the status of the cases are given in the statement at Appendix.

(d): The action taken by Delhi Police to expedite investigation in pending cases include monitoring of the progress of investigation by senior officers on day-to day basis; seeking assistance of Interpol in tracing the accused persons of foreign origin; and initiating action to declare the identified accused persons but not arrested so far as proclaimed offenders and to attach their property.

(e): The steps taken to protect the life and property of Delhites include multi-tasking of PCR Vans; setting up of senior citizen security cell at the Police Headquarters; closer inter-action with Resident Welfare Associations; effective use of beat-patrolling system; and renewed emphasis on domestic servant verification.

APPENDIX Statement referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 198 for 6th July, 2004

Sl.No.	Details of cases accused arrested	No. of	Status of cases
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1	FIR No. 256 u/s 302/34 IPC registered at Lodhi Colony Police Station on 29th October, 2003 regarding the murder of Smt. Amrit Kaur, aged 70 years, resident of 25, Jor Bagh, New Delhi.	4	Pending
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2	FIR No.163 registered u/s 302/397IPC at Greater Kailash-Investigation in progress Police Station on 2nd August, 2003 regarding the murder of Smt. Swaran Kanta Mehra in her residence at C-21, Greater Kailash, New Delhi.		
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3	FIR 585 u/s 302 IPC registered at Lajpat Nagar Police Station on 26th August, regarding the murder of Mrs. Rawel Kumari Oberoi in house No. CJ-15,		
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Lajpat Nagar-III, New Delhi.

4 FIR No. 1 registered u/s 307/34 IPC AT Hauz Khas Police 2 Pending trial Station, New Delhi on 1st January, 2004 regarding harassment of Shri Raghbir Singh resident of F-15, Green Park, New Delhi by his servant Devasish Sardar with the help of his associate Pardeep Das.

5 FIR No. 104/04 registered u/s 302/394 IPC at Police Station, 2 Pending trial Sarojini Nagar, New Delhi on 25th March, 2004 regarding murder of Raj Rani, aged about 70 years.

6 FIR No. 226 registered u/s 302/392 IPC at Police Station, 2 Under investigation Vasant Vihar, New Delhi on 20th June, 2004 regarding the murder of Lt. Gen (Retd.) Harnam Singh Seth (aged 85 years) and his wife Smt. Roop Seth (aged 82 years) in their house in Vasant Enclave.

7 FIR No. 76 registered u/s 302 IPC at Police Station - Under investigation Janak Puri, New Delhi regarding the murder of Mr. Dharam and Mrs. Santosh Mangi in their residence at B-1/41, Janak Puri, New Delhi.

8 FIR No. 108 registered u/s 397/302 IPC at Police Station - Under investigation Patel Nagar, New Delhi Regarding the murder of Ms. Savitri Devi Chopra w/o Late Shri D.R. Chopra at her residence.

9 FIR No. 217 registered u/s 381 IPC at Police Station - Under investigation Cannought Place, New Delhi on 25th April, 2004 regarding the theft in the residence of Shri I.C. Jain at 1, Kasturba Gandhi Marg, New Delhi.

10 FIR No. 332 registered u/s 394 IPC at Police Station - Sent as untraced on Sarai Rohilla, Delhi on 26th September, 2003 regarding 15th March, 2004 robbing of a senior citizen of cash, jewellery and bank cheques in the area of Shastri Nagar.

11 FIR No. 31 registered u/s 394/302/34 IPC at Police Station 2 Pending trail Rajinder Nagar, Delhi on 5th February, 2004 regarding the murder of Shri Chanderbhan Batra (79years) in his house No. 602, Double Storey, Rajinder Nagar, Delhi.

12 FIR No. 260 registered u/s 324 IPC AT police Station 1 Pending trail Rajinder Nagar, New Delhi on 17th December, 2003 regarding causing hurt to the wife of Shri O.P. Sahani resident of house No. 559, Rajinder Nagar, New Delhi by his ex-servant Karan